

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 592 of 2016

Dated: 28th March, 2016

In the matter of:-

Sasan Power Ltd.

Versus

Central Electricity Regulatory Commission & Ors.

.... Appellant (s)

.... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **30.03.2016.**

COURT MASTER